

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, JIND.**

**ORDER**

In view of the Hon'ble High Court order dated 10.06.2020 conveyed vide letter No.24/RG/Spl./Misc. Dated 10.06.2020 and in continuation of this office order dated 30.05.2020 conveyed vide Endst. No.6527-53 dated 30.05.2020, it is ordered that henceforth all the Judicial Officers posted in this Sessions Division shall entertain fresh filing of cases/matters of all kind presented before them, regarding which they have jurisdiction.

All concerned be informed accordingly.

**Dated: 11.06.2020.**

  
**District & Sessions Judge,  
Jind.**


Endst. No. 7029-54

Dated 11.06.2020

A copy of the same is forwarded to the following:-

1. Registrar General, Hon'ble High Court of Punjab & Haryana at Chandigarh.
2. All the Judicial Officers posted in this Sessions Division.
3. The Deputy Commissioner, Jind.
4. The Superintendent of Police, Jind.
5. The District Attorney, Jind.
6. The Superintendent, District Jail, Jind.
7. The Presidents, Bar Associations, Jind. Narwana and Safidon.
8. The System Officer/System Assistants with a direction to upload the copy of the aforesaid order on official web site.

For information and necessary action.

  
**District & Sessions Judge,  
Jind.**